

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 102

CP (IB) No. 13/Chd/Pb/2021

IN THE MATTER OF:

Puja Ghai, PG, Priknit Retails Ltd.

...

Petitioner

Under Section: 94, IBC 2016

Order delivered on 16.05.2024

Due to paucity of time, the matter could not be taken up today, hence the matter adjourned to 10.06.2024.

Court Officer